

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **28.06.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/416/IB/2021 IN MA/463/2019 IN CP/603/IB/2017
NAME OF PETITIONER : Rajashree Santhanam (Liquidator)
NAME OF RESPONDENT : Anandram Developers Pvt Ltd
SECTION : 60(5) of IBC

ORDER

Due to paucity of time, this matter is adjourned to **30.06.2021**.


(K.NATARAJAN)
Deputy Registrar

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